## **BUSINESS ADVISORY COMMITTEE**

(Fifteenth Lok Sabha)

## **THIRTY-SECOND REPORT**

(Presented on 19.12.2011)

The Business Advisory Committee held a sitting on Thursday, the 15<sup>th</sup> December, 2011.

2. The	e Committee recommend the allocation of time to the following
items of business as shown against each:-	
( )	The Constitution (Scheduled Tribes) Order ½ an hour (Amendment) Bill, 2011.  (Consideration and Passing)
	The Export-Import Bank of India (Exim Bank) 1 hour Amendment Bill, 2011.  (Consideration and Passing)
` '	The Regulation of Factor (Assignment of Receivable)  2 hours  8 (Consideration and Passing)
	Consideration and adoption of amendments made by Rajya Sabha in the Commercial Division of High 1 hour Courts Bill, 2009, as passed by Lok Sabha and as reported by Select Committee.
` '	The Copyright (Amendment) Bill, 2010, after it is 2 hours passed by Rajya Sabha.  (Consideration and Passing)

Contd...2/-

- (6) The National Institute of Mental Health and 2 hours Neurosciences, Bangalore, Bill, 2010, after it is passed by Rajya Sabha.
- (7) The Architects (Amendment) Bill, 2010, after it is passed by Rajya Sabha.
- (8) The Companies Bill, 2011. 3 hours (<u>Consideration and Passing</u>)
- 3. The Committee also recommend that in order to provide sufficient time for completion of essential items of Government Business, the House may sit during lunch hour for the remainder of the current session.
- 4. The Committee further recommend that in order to make more time available for disposal of essential items of Government business, the House may sit till 8 P.M and beyond, if necessary, from 19<sup>th</sup> to 22<sup>nd</sup> December, 2011.

NEW DELHI; 15<sup>th</sup> December, 2011 Agrahayana 24, 1933 (Saka)

MEIRA KUMAR (Smt.) Chairperson, Business Advisory Committee.